

15.31-1/2 hrs.

**INDIAN AGRICULTURAL WORKERS
BILL ***

SHRI D. K. PANDA (Bhanjanagar): I beg to move for leave to introduce a Bill to provide for the welfare of agricultural workers in the country.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the welfare of agricultural workers in the country."

The motion was adopted.

SHRI D. K. PANDA: I introduce the Bill.

15.32 hrs.

**ORISSA AGRICULTURAL WORKERS
BILL ***

SHRI D. K. PANDA (Bhanjanagar): I beg to move for leave to introduce a Bill to provide for the welfare of agricultural workers in the State of Orissa and to regulate the conditions of their work.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the welfare of agricultural workers in the State of Orissa and to regulate the conditions of their work."

The motion was adopted.

SHRI D. K. PANDA: I introduce the Bill.

15.32-1/2 hrs.

**PREVENTION OF FOOD
ADULTERATION (AMENDMENT)
BILL ***

[INSERTION OF NEW SECTION 16A AND
SUBSTITUTION OF SECTION 20A, ETC.]

SHRI D. K. PANDA (Bhanjanagar): I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954."

The motion was adopted.

SHRI D. K. PANDA: I introduce the Bill.

MR. CHAIRMAN: Shri Vishwanath Pratap Singh—absent; Shri Madhu Limaye—absent; Shri N. Tombi Singh absent.

15.33 hrs.

**RAILWAYS (ABOLITION OF CASUAL
LABOUR) BILL—Contd.**

by Shri Hukam Chand Kachwai

MR. CHAIRMAN: We now take up further consideration of the Railways (Abolition of Casual Labour) Bill.

Shri Lakkappa to continue his speech.

SHRI K. LAKKAPPA (Tumkur): Mr. Chairman, Sir, continuing my speech on the Railways (Abolition of Casual Labour) Bill moved by my hon. friend, Shri Kachwai, as I have already said, a conservative Member has now brought forward a socialistic measure.